

are conducted under the aegis of NCVT, Ministry of Labour and Certificate is awarded to the successful Apprentices.

(d) There is no discrimination in view of (c) above.

Amendment in P.F. Rules

*2068. SHRIMATI MAHENDRA KUMARI:
KUMARI DIPIKA CHIKHLIA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government propose to make some amendments in the existing rules to ensure timely payments of provident fund and also the amount due under Employees State Insurance Scheme etc;

(b) if so, the time by which these amendments are likely to be made; and

(c) the steps taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) No, Sir.

(b) and (c). Do not arise.

[*English*]

Repair of Lala Ram Sarup Institute of Tuberculosis and Allied Diseases in Mehrauli

2069. SHRI KESRI LAL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the wards in the Lala Ram Sarup Institute of Tuberculosis and Allied Diseases in Mehrauli, Delhi are in a bad

shape and need immediate repairs;

(b) whether the CPWD has undertaken to repair them two years back and the funds necessary have already been made available to them for carrying out the repairs;

(c) whether the CPWD have not yet carried out the job entrusted to them;

(d) if so, the reasons for delay in taking up the work; and

(e) the steps proposed to be taken to expedite the repair work and complete it within a time frame?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (e). It is correct that Lala Ram Sarup Institute of Tuberculosis and Allied diseases in Mehrauli needed repairs. The work of renovation of the Institute was entrusted to the CPWD as a 'deposit work'. As almost all the wards were in need of repairs/renovation and it was not possible to close down the Institute, renovation of all the wards could not be taken up simultaneously. It was, accordingly, decided by the Institute authorities that the renovation may be taken up in one ward at a time. The work in other wards will be taken up only after it is completed in one ward and the same is handed over back to Institute authorities. It is due to this reason that the work has taken more time. Close co-ordination is being maintained between the CPWD and the Institute authorities with a view to complete the work in a time frame.

20-Point Programme in Andhra Pradesh

2070. SHRI GANGADHARA SANIPALLI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state: